

ITEM NO.133

COURT NO.17

SECTION XIV-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 13371/2015

ST SOLDIER MODERN SENIOR SECONDARY SCHOOL

Appellant(s)

VERSUS

REGIONAL PROVIDENT FUND COMMISSIONER

Respondent(s)

WITH

C.A. No. 11301/2016 (III-A)

IA No. 51204/2025 - EARLY HEARING APPLICATION

Date : 18-09-2025 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARAVIND KUMAR

HON'BLE MR. JUSTICE N.V. ANJARIA

For Appellant(s) : Mr. Sarvesh Singh, AOR

Mr. Vivek Gupta, AOR

Mr. Ankit Verma, Adv.

Mr. Govind Gupta, Adv.

For Respondent(s) : Mr. Brijesh Kumar Tamber, AOR

Mr. Shivendra Singh, AOR

Ms. Prakriti Rastogi, Adv.

Mr. Puneet Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

At request, list after two weeks.

(RASHI GUPTA)
COURT MASTER (SH)

(AVGV RAMU)
COURT MASTER (NSH)